

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00129 /2017

DATED THIS THE 23rd DAY OF AUGUST, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

B.Kumar,
Aged about 66 years,
S/o Late
Retired as Upper Division Clerk,
Office of Regional Institute of Education,
Mysore-570006.
R/a No.93, 9th Main Road,
Bogadi, 2nd Stage (South),
Prashant Nagar,
Mysore-570006.Applicant

(By Shri Girish S.Bandi..... Advocate)

Vs.

1. Union of India,
By by its Secretary,
Ministry of Human Resources
New Delhi: 110 001.

2.The Secretary,
National Council of Educational
Research & Training,
Sri Arabindo Marg,
New Delhi: 110 016.

3.The Deputy Secretary
RIEEL Section, NCERT,
Sri Arabindo Marg,
New Delhi: 110 016.

4.The Principal,
Regional Institute of Education,
Manasa Gangotri,
Mysore-570026.Respondents
(By Shri K.Dilip Kumar, ACGSC)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

No rejoinder was filed in this case even though we had granted some time to file it. On 2.4.2018 learned counsel for the applicant was not present. Then on 11.6.2018 also counsel for the applicant was not present. Then on 28.6.2018 also counsel for the applicant was not present. Then on 6.8.2018 also none appears for the applicant. Today also none appears for the applicant. OA is dismissed for nonprosecution. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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